

**C. A. T. Bench, JAIPUR**

Date of Order	Orders
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3.9.93

Sh. J. K. Kanshit, counsel for the applicant.

Issued desti notices to the respondents alongwith copy of Petition vide 6247 & 6248 dt 3-9-93

Issue notice to the respondents regarding admission, returnable on 16.9.93. Notice be given CASTI to the learned counsel for the applicant for service upon the respondents.



(O. P. Sharma)  
Administrative Member

C. Krishna  
Gopal Krishna,  
Member (J.001)


16.9.93

Mr. J. K. Kanshit - Counsel for petitioner  
Mr. Praveen Kulkarni - Counsel for respondents  
Mr. Sukhinder Singh - Executive Engineer and R. L. Garg, Asstt. Engineer, departmental representative present in person.

It was submitted by the departmental representative that the Clearance Certificate has been issued and the applicant has also joined at the place of new posting and the respondents are not intending to take any actions against the applicant on the ground of delay in joining.

In the light of the submissions made by the learned counsel for the respondents and the officers present in the Court, the C.A. does not survive and disposed of accordingly.

(O. P. Sharma)  
Administrative Member

  
(D. L. Mehta)  
Vice-Chairman

Received  
20/9/93  
AM  
6/9/93

Not  
No information  
regarding desti  
notices.

Verkaat name  
Filed on 10/8/93  
by respondents  
Counsel.

copy sent  
to the app  
2-2-93  
end or  
72016-7302  
not clear